

National Company Law Tribunal

Allahabad Bench

CP NO. 91/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: Mansoor Concrete Pipe Pvt Ltd V/s ROC
SECTION OF THE COMPANIES ACT: U/S 560 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shahid Kazmi	Adv.	Petitioner	
2.				

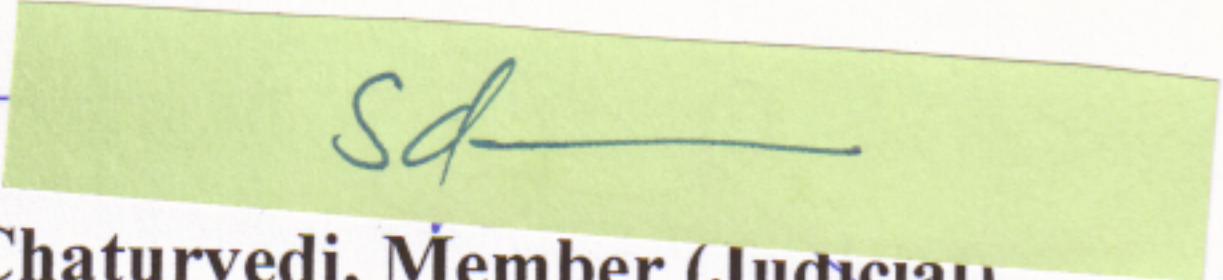
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Advocate, Shri Shahid Kazmi for the petitioner. The report of the ROC is filed, a copy has been served to the learned CJSC to the petitioner counsel.

The matter be listed on 7th November, 2017.

Dated:06.10.2017

Typed by
P.K.Jyoti


Shri H.P. Chaturvedi, Member (Judicial)